

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.361 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.11.2017**

NAME OF THE COMPANY: M/s. Golfink Residency Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. P.K. Mittal and Ms. Deepika Dixit, Advocates		
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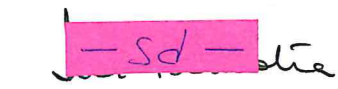
	For the Respondent (s)	: Ms. Aparna Mudiam, AR		
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ORDER

Assistant ROC is present in court and has filed the reply.

Notice to the Standing Counsel Income Tax Department for 20th
December, 2017. Dasti


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)